

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 27.01.2020										
S L . N o .	C.A. No.	Date of Applic ation	Case No.	Name of the Applican t	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	8705 /202 0	27.01. 2020	CRLMP - 1572/ 2019	K. K. MOHAPATRA	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - )
2	8706 /202 0	27.01. 2020	CRLMP - 1572/ 2019	P. C. DAS	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - )
3	8707 /202 0	27.01. 2020	CRLMP - 1572/ 2019	PRADIPTA KUMAR MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - )
4	8708 /202 0	27.01. 2020	WP (C) - 26326 /2019	P.K.MOHAN TY	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 24			(S ea t No - )
5	8709 /202 0	27.01. 2020	WPCRL - 690/2 013	B.K. ROUT	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 24			(S ea t No - )
6	8710 /202 0	27.01. 2020	WP (C) - 1426/ 2020	M.K. PRADHAN, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 21			(S ea t No - )
7	8711 /202 0	27.01. 2020	WP (C) - 16720 /2018	M. R. SAHOO	GEN ERA L		Order Dtd. 2019-04- 18		WRIT BRAN CH-4	(S ea t No - 37 )

8	8712 /202 0	27.01. 2020	WP (C) - 1426/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 37 )
9	8713 /202 0	27.01. 2020	WP (C) - 1428/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 37 )
1 0	8714 /202 0	27.01. 2020	WP (C) - 1432/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 37 )
1 1	8715 /202 0	27.01. 2020	WP (C) - 1434/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 37 )
1 2	8716 /202 0	27.01. 2020	WP (C) - 1435/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 37 )
1 3	8717 /202 0	27.01. 2020	WP (C) - 1437/ 2020	K.C MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 37 )
1 4	8718 /202 0	27.01. 2020	WP (C) - 1601/ 2020	C. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 37 )
1 5	8719 /202 0	27.01. 2020	WP (C) - 1603/ 2020	C. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 37 )

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1 6	8720 /202 0	27.01. 2020	WP (C) - 1607/ 2020	C. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 37 )
1 7	8721 /202 0	27.01. 2020	WP (C) - 1540/ 2020	S.C. PANI, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 6)
1 8	8722 /202 0	27.01. 2020	WP (C) - 1536/ 2020	S.C. PANI, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 6)
1 9	8723 /202 0	27.01. 2020	WP (C) - 1538/ 2020	S.C. PANI, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 6)
2 0	8724 /202 0	27.01. 2020	WP (C) - 1691/ 2020	S.C. PANI, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 7)
2 1	8725 /202 0	27.01. 2020	WP (C) - 1430/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 10 7)
2 2	8726 /202 0	27.01. 2020	WP (C) - 1897/ 2020	S.C. PANI, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No

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2 3	8727 /202 0	27.01. 2020	WP (C) - 2094/ 2020	C. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 10 7)
2 4	8728 /202 0	27.01. 2020	WP (C) - 1541/ 2020	S.C. PANI, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 6)
2 5	8729 /202 0	27.01. 2020	WP (C) - 1690/ 2020	S.C. PANI, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 7)
2 6	8730 /202 0	27.01. 2020	WP (C) - 1535/ 2020	M.K. PRADHAN, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 10 7)
2 7	8731 /202 0	27.01. 2020	WP (C) - 1587/ 2020	D. K. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 24	WRIT BRAN CH-7		(S ea t No - 48 )
2 8	8732 /202 0	27.01. 2020	WP (C) - 1535/ 2020	S.C. PANI, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 48 )
2 9	8733 /202 0	27.01. 2020	WP (C) - 1587/ 2020	D. K. NAIK	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 24	WRIT BRAN CH-7		(S ea t No - 48 )

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30	8734/2020	27.01.2020	WP (C) - 13691/2017	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24		(Seat No - 48)
31	8735/2020	27.01.2020	WP (C) - 2520/2020	D.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24		(Seat No - 48)
32	8736/2020	27.01.2020	WP (C) - 7627/2013	L.D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24		(Seat No - 48)
33	8737/2020	27.01.2020	WP (C) - 7627/2013	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24		(Seat No - 48)
34	8738/2020	27.01.2020	WP (C) - 28534/2013	K. SAHOO	C.O.	CH	Order Dtd. 2020-01-22		(Seat No - 48)
35	8739/2020	27.01.2020	WP (C) - 2267/2020	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24		(Seat No - 48)
36	8740/2020	27.01.2020	WP (C) - 1961/2020	T. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-01-24		(Seat No - 48)
37	8741/2020	27.01.2020	CONTC - 10/20	R.K. BISOI	C.O.	COURT NO.	Order Dtd. 2020-01-24		(Seat No - 48)

			20			22				No - 48 )
3 8	8742 /202 0	27.01. 2020	WP (C) - 1654/ 2020	S. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-8	(S ea t No - 42 )
3 9	8743 /202 0	27.01. 2020	WP (C) - 1648/ 2020	S. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-8	(S ea t No - 42 )
4 0	8744 /202 0	27.01. 2020	WP (C) - 1644/ 2020	S. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-8	(S ea t No - 42 )
4 1	8745 /202 0	27.01. 2020	WP (C) - 1641/ 2020	S. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-8	(S ea t No - 42 )
4 2	8746 /202 0	27.01. 2020	WP (C) - 1636/ 2020	S. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-8	(S ea t No - 42 )
4 3	8747 /202 0	27.01. 2020	WP (C) - 1633/ 2020	S. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-8	(S ea t No - 42 )
4 4	8748 /202 0	27.01. 2020	WP (C) - 1628/ 2020	S. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-8	(S ea t No - 42 )

45	8749/2020	27.01.2020	WP (C) - 1619/2020	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24	WRIT BRANCH-8	(Seat No - 42)
46	8750/2020	27.01.2020	WPCRL - 17/2017	R.K. MOHAPTRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24		(Seat No - 42)
47	8751/2020	27.01.2020	WP (C) - 1583/2020	S.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24	WRIT BRANCH-7	(Seat No - 48)
48	8752/2020	27.01.2020	WPCRL - 986/2011	R.K. CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24		(Seat No - 48)
49	8753/2020	27.01.2020	WP (C) - 4926/2014	G. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-22		(Seat No - 48)
50	8754/2020	27.01.2020	WP (C) - 1563/2020	A.K. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24		(Seat No - 48)
51	8755/2020	27.01.2020	WP (C) - 1870/2020	S.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24	WRIT BRANCH-2	(Seat No - 6)
52	8756/2020	27.01.2020	WP (C) - 1573/2020	S.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24	WRIT BRANCH-7	(Seat No - )

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53	8757 /2020	27.01. 2020	WP (C) - 1577/ 2020	S.K. PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-7	(S ea t No - 48 )
54	8758 /2020	27.01. 2020	ABLAP L- 19686 /2019	B. DALAI	C.O .	COUR T NO. 7	Order Dtd. 2020-01- 22			(S ea t No - 48 )
55	8759 /2020	27.01. 2020	BLAPL - 11282 /2019	T.R. DAS	C.O .	COUR T NO. 7	Order Dtd. 2020-01- 24			(S ea t No - 48 )
56	8760 /2020	27.01. 2020	ABLAP L- 322/2 020	S.K. SINGH	C.O .	COUR T NO. 7	Order Dtd. 2020-01- 24			(S ea t No - 48 )
57	8761 /2020	27.01. 2020	ABLAP L- 323/2 020	S.K. SINGH	C.O .	COUR T NO. 7	Order Dtd. 2020-01- 24			(S ea t No - 48 )
58	8762 /2020	27.01. 2020	WP (C) - 1609/ 2020	C. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 48 )
59	8763 /2020	27.01. 2020	CRLMA - 274/2 019	S. BARIK	C.O .	COUR T NO. 7	Order Dtd. 2020-01- 24			(S ea t No - 48 )
60	8764 /2020	27.01. 2020	CRLMA -	J.P. KAR	C.O .	COUR T	Order Dtd. 2020-01- 24			(S ea



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61	8765/2020	27.01.2020	ABLAP L-408/2020	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(Seat No - 48)
62	8766/2020	27.01.2020	BLAPL - 11281/2019	T.R. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-24			(Seat No - 48)
63	8767/2020	27.01.2020	BLAPL - 11280/2019	P. JENA	C.O.	COURT NO. 7	Order Dtd. 2020-01-24			(Seat No - 48)
64	8768/2020	27.01.2020	WP(C) - 918/2020	SIBA PRASAD PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-24	WRIT BRANCH-1		(Seat No - 2)
65	8769/2020	27.01.2020	BLAPL - 11265/2019	S. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2020-01-24			(Seat No - 2)
66	8770/2020	27.01.2020	BLAPL - 11258/2019	A.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-24			(Seat No - 2)
67	8771/2020	27.01.2020	ABLAP L-388/2020	I.D. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(Seat No - 2)
68	8772/2020	27.01.2020	BLAPL - 11277	M.K. PANI	C.O.	COURT NO.	Order Dtd. 2020-01-24			(Seat

			/2019			7			No - 2)
69	8773/2020	27.01.2020	BLAPL - 11275/2019	M.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2020-01-24		(Seat No - 2)
70	8774/2020	27.01.2020	ABLAP L- 12511/2019	T.R. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-24		(Seat No - 2)
71	8775/2020	27.01.2020	ABLAP L- 320/2020	T.R. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-24		(Seat No - 2)
72	8776/2020	27.01.2020	BLAPL - 11089/2019	BIDYADHAR MANSINGH	C.O.	COURT NO. 23	Order Dtd. 2020-01-24		(Seat No - 2)
73	8777/2020	27.01.2020	CONTC - 1764/2019	S. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-22		(Seat No - 2)
74	8778/2020	27.01.2020	WP (C) - 2572/2020	S.R. PATTNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-24	WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
75	8779/2020	27.01.2020	WP (C) - 1895/2020	S.C. PANI, ADV	C.O.	COURT NO. 19	Order Dtd. 2020-01-24		(Seat No - 101)
76	8780/2020	27.01.2020	WP (C) - 2190/2020	P.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-24		(Seat No - 101)

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7 7	8781 /202 0	27.01. 2020	WP (C) - 2190/ 2020	M.K. PRADHAN, ADV	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 10 1)
7 8	8782 /202 0	27.01. 2020	WP (C) - 2099/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 10 1)
7 9	8783 /202 0	27.01. 2020	WP (C) - 2409/ 2020	S.C. PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 10 1)
8 0	8784 /202 0	27.01. 2020	ARBP- 17/20 19	RASHMI RANJAN DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01- 24	M.J. C.		(S ea t No - 1)
8 1	8785 /202 0	27.01. 2020	WP (C) - 2410/ 2020	S.C. PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 1)
8 2	8786 /202 0	27.01. 2020	OTAPL - 3/201 3	P. MOHAPATRA , ADV	C.O .	COUR T NO. 16	Order Dtd. 2020-01- 22			(S ea t No - 1)
8 3	8787 /202 0	27.01. 2020	WA- 424/2 019	B. DAS	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 24			(S ea t No - 1)
8 4	8788 /202 0	27.01. 2020	WP (C) - 2406/ 2020	S.C. PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No

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8 5	8789 /202 0	27.01. 2020	ARBP- 65/20 19	RASHMI RANJAN DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01- 24			(S ea t No - 1)
8 6	8790 /202 0	27.01. 2020	WA- 424/2 019	D.K. PANDA	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 24			(S ea t No - 1)
8 7	8791 /202 0	27.01. 2020	WP (C) - 1612/ 2020	C. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 1)
8 8	8792 /202 0	27.01. 2020	WP (C) - 1610/ 2020	C. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 1)
8 9	8793 /202 0	27.01. 2020	ARBP- 2/202 0	B.K. ROUT	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 24			(S ea t No - 1)
9 0	8794 /202 0	27.01. 2020	WP (C) - 1597/ 2020	R.R.DAS	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 1)
9 1	8795 /202 0	27.01. 2020	WP (C) - 1597/ 2020	R.R.DAS	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 1)
9 2	8796 /202 0	27.01. 2020	WP (C) - 17645 /2018	P. K. RATH	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 24			(S ea t No - 1)
9 3	8797 /202	27.01. 2020	WP (C) -	N.C. SINHA	C.O .	COUR T	Order Dtd. 2020-01- 24			(S ea

	0		1597/ 2020			NO. 19				t No - 1)
9 4	8798 /202 0	27.01. 2020	WP (C) - 17645 /2018	K. N. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 24			(S ea t No - 1)
9 5	8799 /202 0	27.01. 2020	ARBP- 2/202 0	R. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 24			(S ea t No - 1)
9 6	8800 /202 0	27.01. 2020	WP (C) - 1689/ 2020	S.C. PANI	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 24	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 7)
9 7	8801 /202 0	27.01. 2020	CONTC - 2180/ 2019	C. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-01- 22			(S ea t No - 10 7)
9 8	8802 /202 0	27.01. 2020	CONTC - 2717/ 2019	S. BUDGATA	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 24			(S ea t No - 10 7)
9 9	8803 /202 0	27.01. 2020	CONTC - 2180/ 2019	M. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-01- 22			(S ea t No - 10 7)
1 0 0	8804 /202 0	27.01. 2020	WA- 425/2 019	B. DAS	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 24			(S ea t No - 10 7)
1	8805	27.01.	CRLMP	A.K. JENA	C.O	COUR	Order Dtd. 2020-01-			(S

01	/2020	2020	- 378/2017		.	T NO. 17	24			eat No - 107)
102	8806 /2020	27.01.2020	WA-425/2019	D.K. PANDA	C.O.	COURT NO. 3	Order Dtd. 2020-01-24			(Seat No - 107)
103	8807 /2020	27.01.2020	WP(C) - 2265/2020	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24		WRIT BRANCH-7	(Seat No - 15)
104	8808 /2020	27.01.2020	WP(C) - 19508/2019	L.D. SAHU	C.O.	COURT NO. 3	Order Dtd. 2020-01-22			(Seat No - 15)
105	8809 /2020	27.01.2020	WP(C) - 17893/2013	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-22			(Seat No - 15)
106	8810 /2020	27.01.2020	WP(C) - 19508/2019	G. SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2020-01-22			(Seat No - 15)
107	8811 /2020	27.01.2020	WP(C) - 2529/2020	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24			(Seat No - 15)
108	8812 /2020	27.01.2020	WP(C) - 1643/2020	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24		WRIT BRANCH-8	(Seat No -

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109	8813/2020	27.01.2020	WP (C) - 5747/2005	P. R. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2020-01-22	WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
110	8814/2020	27.01.2020	OTAPL - 9/2019	P. MOHAPATRA	C.O.	DR (J)	Order Dtd. 2020-01-22		(Seat No - 113)
111	8815/2020	27.01.2020	WP (C) - 1372/2020	S.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24	WRIT BRANCH-5	(Seat No - 21)
112	8816/2020	27.01.2020	WP (C) - 1894/2020	M/S. SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-01-24		(Seat No - 21)
113	8817/2020	27.01.2020	WP (C) - 22578/2019	M.K. PRADHAN, ADV	C.O.	DR (J)	Order Dtd. 2020-01-24		(Seat No - 21)
114	8818/2020	27.01.2020	WP (C) - 1894/2020	M. K. PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-01-24		(Seat No - 21)
115	8819/2020	27.01.2020	WP (C) - 1367/2020	S.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24	WRIT BRANCH-5	(Seat No - 21)
1	8820	27.01.	WP (C)	R.K.	C.O.	COUR	Order Dtd. 2020-01-		(S

16	/2020	2020	- 2192/ 2020	BARIK	.	T NO. 19	24			ea t No - 21 )
117	8821 /2020	27.01. 2020	WP (C) - 1613/ 2020	M/S.CHAND AN MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 21 )
118	8822 /2020	27.01. 2020	WP (C) - 1581/ 2020	S.K. PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-7	(S ea t No - 48 )
119	8823 /2020	27.01. 2020	WP (C) - 1896/ 2020	M/S.SUBAS H CHANDRA PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 48 )
120	8824 /2020	27.01. 2020	CRLMP - 1389/ 2016	N.K. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-1	(S ea t No - 2)
121	8825 /2020	27.01. 2020	WP (C) - 2344/ 2020	P. K. LENKA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 2)
122	8826 /2020	27.01. 2020	CRLMP - 1389/ 2016	K.K. SAHOO, ADV	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-1	(S ea t No - 2)
123	8827 /2020	27.01. 2020	CONTC - 987/2 019	R.K. MOHAPATRA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 22			(S ea t No - 2)
124	8828 /2020	27.01. 2020	WP (C) -	DILLIP SAMAL	C.O .	COUR T	Order Dtd. 2020-01- 24			(S ea



4	0		2344/ 2020			NO. 19				t No - 2)
1 2 5	8829 /202 0	27.01. 2020	CONTC - 2040/ 2018	M/S.MANAS I PANDA, P.D.PATRA	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 22			(S ea t No - 2)
1 2 6	8830 /202 0	27.01. 2020	CRLMP - 925/2 016	SANKARSHA N SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 24	WRIT BRAN CH-4		(S ea t No - 46 )
1 2 7	8831 /202 0	27.01. 2020	CRLMP - 1264/ 2019	P.K. LENKA	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - 46 )
1 2 8	8832 /202 0	27.01. 2020	CRLMP - 725/2 016	SANKARSHA N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - 46 )
1 2 9	8833 /202 0	27.01. 2020	WP (C) - 1285/ 2020	P. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 46 )
1 3 0	8834 /202 0	27.01. 2020	CRLMP - 725/2 016	SANKARSHA N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - 46 )
1 3 1	8835 /202 0	27.01. 2020	CONTC - 1235/ 2017	M.R. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 22			(S ea t No - 46 )
1	8836	27.01.	WP (C)	B. K. DAS	GEN		Order Dtd. 2011-10-	WRIT		(S

3 2	/202 0	2020	- 7736/ 2011		ERA L		21		BRAN CH-1	ea t No - 1)
1 3 3	8837 /202 0	27.01. 2020	CRLMC - 197/2 020	B. K. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 1)
1 3 4	8838 /202 0	27.01. 2020	CRLRE V- 11/20 20	JAYAKRISH NA MOHAPATRA	C.O .	COUR T NO. 23	Order Dtd. 2020-01- 24			(S ea t No - 1)
1 3 5	8839 /202 0	27.01. 2020	WP (C) - 2487/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 1)
1 3 6	8840 /202 0	27.01. 2020	WP (C) - 2488/ 2020	K.C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 1)
1 3 7	8841 /202 0	27.01. 2020	CRLRE V- 47/20 20	R. N. DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-01- 24			(S ea t No - 1)
1 3 8	8842 /202 0	27.01. 2020	WP (C) - 2095/ 2020	C. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 1)
1 3 9	8843 /202 0	27.01. 2020	WP (C) - 14779 /2019	K. P. BEHERA, ADV	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 24		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
1 4 0	8844 /202 0	27.01. 2020	WP (C) - 19576 /2016	N. RAO	C.O .	COUR T NO. 8	Order Dtd. 2019-12- 23			(S ea t No

										- 11 2)
1 4 1	8845 /202 0	27.01. 2020	WP (C) - 16917 /2016	S. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 4 2	8846 /202 0	27.01. 2020	CRLRE V- 49/20 20	M. K. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 4 3	8847 /202 0	27.01. 2020	CRLRE V- 594/2 019	D. N. KUANRA	C.O .	COUR T NO. 23	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 4 4	8848 /202 0	27.01. 2020	CRLRE V- 781/2 019	P. K. DASH	C.O .	COUR T NO. 7	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 4 5	8849 /202 0	27.01. 2020	CRLRE V- 29/20 20	ASHUTOSH MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 4 6	8850 /202 0	27.01. 2020	ABLAP L- 418/2 020	RAMAKANT MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 4 7	8851 /202 0	27.01. 2020	ABLAP L- 414/2 020	RAMAKANT MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1	8852	27.01.	ABLAP	KESHAB	C.O	COUR	Order Dtd. 2020-01-			(S

48	/2020	2020	L-389/2020	PRADHAN	.	T NO. 2	24			ea t No - 11 2)
149	8853/2020	27.01.2020	BLAPL - 6/2020	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(S ea t No - 11 2)
150	8854/2020	27.01.2020	BLAPL - 10/2020	KABITA PATRA	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(S ea t No - 11 2)
151	8855/2020	27.01.2020	BLAPL - 21/2020	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(S ea t No - 11 2)
152	8856/2020	27.01.2020	ABLAP L- 10/2020	B. DALAI	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(S ea t No - 11 2)
153	8857/2020	27.01.2020	BLAPL - 23/2020	P. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(S ea t No - 11 2)
154	8858/2020	27.01.2020	ABLAP L- 410/2020	P.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(S ea t No - 11 2)
155	8859/2020	27.01.2020	ABLAP L- 398/2020	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(S ea t No - 11 2)

										11 2)
1 5 6	8860 /202 0	27.01. 2020	ABLAP L- 390/2 020	P. K. MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 5 7	8861 /202 0	27.01. 2020	ABLAP L- 412/2 020	D. SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 5 8	8862 /202 0	27.01. 2020	ABLAP L- 402/2 020	R. N. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 5 9	8863 /202 0	27.01. 2020	ABLAP L- 413/2 020	P.K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 6 0	8864 /202 0	27.01. 2020	ABLAP L- 403/2 020	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 6 1	8865 /202 0	27.01. 2020	ABLAP L- 426/2 020	J. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 6 2	8866 /202 0	27.01. 2020	ABLAP L- 405/2 020	R. R. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 6	8867 /202	27.01. 2020	ABLAP L-	J. BEHERA	C.O .	COUR T	Order Dtd. 2020-01- 24			(S ea

3	0		434/2 020			NO. 2				t No - 11 2)
1 6 4	8868 /202 0	27.01. 2020	ABLAP L- 397/2 020	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 6 5	8869 /202 0	27.01. 2020	ABLAP L- 437/2 020	JAYAKRISH NA MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 6 6	8870 /202 0	27.01. 2020	ABLAP L- 435/2 020	M.R. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 6 7	8871 /202 0	27.01. 2020	ABLAP L- 439/2 020	N. K. MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 6 8	8872 /202 0	27.01. 2020	ABLAP L- 440/2 020	B. DAS	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 6 9	8873 /202 0	27.01. 2020	ABLAP L- 432/2 020	P.R.MISHR A	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 7 0	8874 /202 0	27.01. 2020	WP(C) - 28636 /2019	M.N. MOHANTY	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 24			(S ea t No - 11

										2)
1 7 1	8875 /202 0	27.01. 2020	ABLAP L- 430/2 020	SAMIR BARIK	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 7 2	8876 /202 0	27.01. 2020	ABLAP L- 427/2 020	M. R. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 7 3	8877 /202 0	27.01. 2020	ABLAP L- 386/2 020	S.K. SAHU	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 7 4	8878 /202 0	27.01. 2020	ABLAP L- 428/2 020	ASHOK KU SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 2)
1 7 5	8879 /202 0	27.01. 2020	WP (C) - 1363/ 2020	S. BARIK	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 24	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 4)
1 7 6	8880 /202 0	27.01. 2020	ABLAP L- 129/2 020	G. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24			(S ea t No - 10 4)
1 7 7	8881 /202 0	27.01. 2020	ABLAP L- 393/2 020	S. K. SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 10 4)
1 7	8882 /202	27.01. 2020	ABLAP L-	JAYAKRISH NA	C.O .	COUR T	Order Dtd. 2020-01- 24			(S ea

8	0		436/2 020	MOHAPATRA		NO. 2				t No - 10 4)
1 7 9	8883 /202 0	27.01. 2020	ABLAP L- 132/2 020	K.K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24			(S ea t No - 10 4)
1 8 0	8884 /202 0	27.01. 2020	BLAPL - 10851 /2019	P.K.MOHAN TY	C.O .	COUR T NO. 23	Order Dtd. 2020-01- 20			(S ea t No - 10 4)
1 8 1	8885 /202 0	27.01. 2020	WP (C) - 527/2 020	B.K. DAS	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 22		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 0)
1 8 2	8886 /202 0	27.01. 2020	ARBP- 95/20 16	N.C. SINHA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01- 24			(S ea t No - 11 0)
1 8 3	8887 /202 0	27.01. 2020	ARBP- 95/20 16	L.D. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01- 24			(S ea t No - 11 0)
1 8 4	8888 /202 0	27.01. 2020	ABLAP L- 396/2 020	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 0)
1 8 5	8889 /202 0	27.01. 2020	ABLAP L- 381/2 020	S.K.MOHAN TY	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No -



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186	8890/2020	27.01.2020	CRLMC - 178/2020	M.K. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-01-24			(Seat No - 110)
187	8891/2020	27.01.2020	WP (C) - 1375/2020	S.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24	WRIT BRANCH-5		(Seat No - 21)
188	8892/2020	27.01.2020	CRLMC - 42/2020	C. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-01-24			(Seat No - 21)
189	8893/2020	27.01.2020	WP (C) - 1376/2020	S.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24	WRIT BRANCH-5		(Seat No - 21)
190	8894/2020	27.01.2020	ABLAP L- 20/2020	P.S. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(Seat No - 21)
191	8895/2020	27.01.2020	ABLAP L- 66/2020	R.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(Seat No - 21)
192	8896/2020	27.01.2020	ABLAP L- 79/2020	A.K. SARAN GI	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(Seat No - 21)
199	8897/2020	27.01.2020	WP (C) -	S.K. PARIDA	C.O.	COURT	Order Dtd. 2020-01-24	WRIT BRANCH		(Seat

3	0		1872/ 2020			NO. 3 OLD		CH-2	t No - 6)
1 9 4	8898 /202 0	27.01. 2020	ABLAP L- 65/20 20	R.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24		(S ea t No - 6)
1 9 5	8899 /202 0	27.01. 2020	ABLAP L- 89/20 20	S. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24		(S ea t No - 6)
1 9 6	8900 /202 0	27.01. 2020	WP (C) - 1993/ 2020	P.K. JENA	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 24		(S ea t No - 6)
1 9 7	8901 /202 0	27.01. 2020	ABLAP L- 55/20 20	P.K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24		(S ea t No - 6)
1 9 8	8902 /202 0	27.01. 2020	WP (C) - 1688/ 2020	M.K. PRADHAN	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24		(S ea t No - 6)
1 9 9	8903 /202 0	27.01. 2020	ABLAP L- 110/2 020	B. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24		(S ea t No - 6)
2 0 0	8904 /202 0	27.01. 2020	WP (C) - 1688/ 2020	S.C. PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-01- 24		(S ea t No - 6)
2 0 1	8905 /202 0	27.01. 2020	ABLAP L- 113/2 020	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24		(S ea t No - 6)
2	8906	27.01.	ABLAP	M.R.	C.O	COUR	Order Dtd. 2020-01-		(S

02	/2020	2020	L-114/2020	SAHOO	.	T NO. 1	24			eat No - 6)
203	8907/2020	27.01.2020	WP (C) - 9166/2009	S.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(Seat No - 6)
204	8908/2020	27.01.2020	ABLAP L-438/2020	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(Seat No - 6)
205	8909/2020	27.01.2020	ABLAP L-120/2020	KADAMBINI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(Seat No - 6)
206	8910/2020	27.01.2020	ABLAP L-399/2020	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(Seat No - 6)
207	8911/2020	27.01.2020	ABLAP L-121/2020	S.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(Seat No - 6)
208	8912/2020	27.01.2020	CRLMC - 1237/2019	R.N. PANDA	C.O.	COURT NO. 3	Order Dtd. 2020-01-24			(Seat No - 6)
209	8913/2020	27.01.2020	ABLAP L-404/2020	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(Seat No - 6)
210	8914/2020	27.01.2020	ABLAP L-128/2020	JANGYA PRAKASH PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(Seat No - 6)

211	8915/2020	27.01.2020	ABLAP L- 157/2020	P.K.MOHAN TY	C.O.	COURT NO. 19	Order Dtd. 2020-01-24			(Seat No - 6)
212	8916/2020	27.01.2020	ABLAP L- 400/2020	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(Seat No - 6)
213	8917/2020	27.01.2020	ABLAP L- 400/2020	M. NAIK	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(Seat No - 6)
214	8918/2020	27.01.2020	ABLAP L- 88/2020	G. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(Seat No - 6)
215	8919/2020	27.01.2020	ABLAP L- 156/2020	B.B.MOHAP TARA	C.O.	COURT NO. 19	Order Dtd. 2020-01-24			(Seat No - 6)
216	8920/2020	27.01.2020	ABLAP L- 13431/2019	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(Seat No - 6)
217	8921/2020	27.01.2020	WP(C) - 25459/2019	B.D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-08			(Seat No - 6)
218	8922/2020	27.01.2020	ABLAP L- 130/2020	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(Seat No - 6)
219	8923/2020	27.01.2020	ABLAP L- 387/2020	B. DALAI	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(Seat No - 6)

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2 2 0	8924 /202 0	27.01. 2020	ABLAP L- 159/2 020	G. JAYASINGH	C.O T .	COUR NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 6)
2 2 1	8925 /202 0	27.01. 2020	ABLAP L- 135/2 020	P.K. MISHRA	C.O T .	COUR NO. 1	Order Dtd. 2020-01- 24			(S ea t No - 6)
2 2 2	8926 /202 0	27.01. 2020	ABLAP L- 429/2 020	B. DALAI	C.O T .	COUR NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 6)
2 2 3	8927 /202 0	27.01. 2020	ABLAP L- 160/2 020	JAGANNATH KAMILA	C.O T .	COUR NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 6)
2 2 4	8928 /202 0	27.01. 2020	ABLAP L- 136/2 020	A.K. BHUYAN	C.O T .	COUR NO. 1	Order Dtd. 2020-01- 24			(S ea t No - 6)
2 2 5	8929 /202 0	27.01. 2020	ABLAP L- 409/2 020	S.P. SAHOO	C.O T .	COUR NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 6)
2 2 6	8930 /202 0	27.01. 2020	ABLAP L- 154/2 020	S. DASH	C.O T .	COUR NO. 19	Order Dtd. 2020-01- 24			(S ea t No - 6)
2 2 7	8931 /202 0	27.01. 2020	ABLAP L- 137/2 020	SUBRATA PANDA	C.O T .	COUR NO. 1	Order Dtd. 2020-01- 24			(S ea t No - 6)
2 2 8	8932 /202 0	27.01. 2020	ABLAP L- 384/2 020	BALARAM SINGH	C.O T .	COUR NO. 2	Order Dtd. 2020-01- 24			(S ea t No

										- 6)
2 2 9	8933 /202 0	27.01. 2020	BLAPL - 11194 /2019	M.K. PANI	C.O .	T NO. 23	COUR	Order Dtd. 2020-01- 24		(S ea t No - 6)
2 3 0	8934 /202 0	27.01. 2020	ABLAP L- 138/2 020	A.K. BHUYAN	C.O .	T NO. 1	COUR	Order Dtd. 2020-01- 24		(S ea t No - 6)
2 3 1	8935 /202 0	27.01. 2020	BLAPL - 11187 /2019	M.R. SAHOO	C.O .	T NO. 23	COUR	Order Dtd. 2020-01- 24		(S ea t No - 6)
2 3 2	8936 /202 0	27.01. 2020	ABLAP L- 7836/ 2019	JAGAJIT PANDA	C.O .	T NO. 1	COUR	Order Dtd. 2020-01- 24		(S ea t No - 6)
2 3 3	8937 /202 0	27.01. 2020	ABLAP L- 139/2 020	SUBRATA PANDA	C.O .	T NO. 1	COUR	Order Dtd. 2020-01- 24		(S ea t No - 6)
2 3 4	8938 /202 0	27.01. 2020	BLAPL - 11218 /2019	S. BARIK	C.O .	T NO. 23	COUR	Order Dtd. 2020-01- 24		(S ea t No - 6)
2 3 5	8939 /202 0	27.01. 2020	ABLAP L- 18461 /2019	B.B. MALLICK	C.O .	T NO. 9 OLD	COUR	Order Dtd. 2020-01- 24		(S ea t No - 6)
2 3 6	8940 /202 0	27.01. 2020	WP(C) - 29097 /2019	B.B. MALLICK	C.O .	T NO. 9	COUR	Order Dtd. 2020-01- 24		(S ea t No - 6)
2 3 7	8941 /202 0	27.01. 2020	ABLAP L- 19612	R. DAS	C.O .	T NO.	COUR	Order Dtd. 2020-01- 24		(S ea t

			/2019			1				No - 6)
238	8942/2020	27.01.2020	BLAPL - 11204/2019	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-01-24			(Seat No - 6)
239	8943/2020	27.01.2020	BLAPL - 11200/2019	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-01-24			(Seat No - 6)
240	8944/2020	27.01.2020	WP(C) - 524/2020	B.K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-01-24	WRIT BRANCH (DIVISION BENCH)		(Seat No - 110)
241	8945/2020	27.01.2020	ABLAP L- 17267/2019	J. MANTRI	C.O.	COURT NO. 2	Order Dtd. 2020-01-24			(Seat No - 110)
242	8946/2020	27.01.2020	BLAPL - 11197/2019	S.K. PAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-24			(Seat No - 110)
243	8947/2020	27.01.2020	ABLAP L- 16151/2019	R.K. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-24			(Seat No - 110)
244	8948/2020	27.01.2020	BLAPL - 10657/2019	A.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-01-24			(Seat No - 110)
244	8949/2020	27.01.2020	BLAPL -	H.K.DASH	C.O.	COURT	Order Dtd. 2020-01-24			(Seat

5	0		9718/ 2019			NO. 23				t No - 11 0)
2 4 6	8950 /202 0	27.01. 2020	ABLAP L- 13374 /2019	P.K. SAMAL ADV	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01- 24			(S ea t No - 11 0)
2 4 7	8951 /202 0	27.01. 2020	BLAPL - 9553/ 2019	B.K. DALAI	C.O .	COUR T NO. 23	Order Dtd. 2020-01- 24			(S ea t No - 11 0)
2 4 8	8952 /202 0	27.01. 2020	CRLA- 49/20 20	SAROJ KUMAR PADHI	C.O .	COUR T NO. 23	Order Dtd. 2020-01- 24			(S ea t No - 11 0)
2 4 9	8953 /202 0	27.01. 2020	WP(C) - 29131 /2019	S.K. BISWAL	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - 11 0)
2 5 0	8954 /202 0	27.01. 2020	CRLA- 818/2 019	I. BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2020-01- 24			(S ea t No - 11 0)
2 5 1	8955 /202 0	27.01. 2020	WP(C) - 29151 /2019	B.B. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - 11 0)
2 5 2	8956 /202 0	27.01. 2020	WP(C) - 818/2 019	H.K. PATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-4	(S ea t No - 27



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2 5 3	8957 /202 0	27.01. 2020	WP (C) - 28519 /2019	CHITTARAN JAN SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - 27 )
2 5 4	8958 /202 0	27.01. 2020	ABLAP L- 13383 /2019	SAMBEET PATTANAYA K	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01- 24			(S ea t No - 27 )
2 5 5	8959 /202 0	27.01. 2020	WP (C) - 29360 /2019	M.N. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - 27 )
2 5 6	8960 /202 0	27.01. 2020	ABLAP L- 15699 /2019	J. MANTRI	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 21			(S ea t No - 27 )
2 5 7	8961 /202 0	27.01. 2020	WP (C) - 1566/ 2020	K. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - 27 )
2 5 8	8962 /202 0	27.01. 2020	CRLA- 822/2 019	B. SINGH	C.O .	COUR T NO. 23	Order Dtd. 2020-01- 21			(S ea t No - 27 )
2 5 9	8963 /202 0	27.01. 2020	WP (C) - 12874 /2009	R.C. MALLICK	C.O .	IN CHAM BERS	Order Dtd. 2020-01- 24			(S ea t No - 27 )
2 6 0	8964 /202 0	27.01. 2020	WP (C) - 1790/	G. JAYASINGH	C.O .	COUR T NO.	Order Dtd. 2020-01- 24			(S ea t

			2020			17			No - 27 )
2 6 1	8965 /202 0	27.01. 2020	WP (C) - 1823/ 2020	P.K. DAS	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24		(S ea t No - 27 )
2 6 2	8966 /202 0	27.01. 2020	ABLAP L- 148/2 020	H.K. DASH, ADV	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24		(S ea t No - 27 )
2 6 3	8967 /202 0	27.01. 2020	WP (C) - 1517/ 2020	M/S.S.K.M OHANTY	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24		(S ea t No - 27 )
2 6 4	8968 /202 0	27.01. 2020	ABLAP L- 7/202 0	R.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24		(S ea t No - 27 )
2 6 5	8969 /202 0	27.01. 2020	WP (C) - 1779/ 2020	M/S.BISWA RANJAN DALAI	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24		(S ea t No - 27 )
2 6 6	8970 /202 0	27.01. 2020	ABLAP L- 13/20 20	G. JAYASINGH	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24		(S ea t No - 27 )
2 6 7	8971 /202 0	27.01. 2020	WP (C) - 239/2 020	M/S.BISWA RANJAN DALAI	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24		(S ea t No - 27 )

268	8972/2020	27.01.2020	WP (C) - 1205/2020	M.K. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2020-01-24	WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
269	8973/2020	27.01.2020	ABLAP L- 15/2020	J.D.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2020-01-24		(Seat No - 102)
270	8974/2020	27.01.2020	WP (C) - 1205/2020	T.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-01-24	WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
271	8975/2020	27.01.2020	ABLAP L- 32/2020	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-24		(Seat No - 102)
272	8976/2020	27.01.2020	WP (C) - 16592/2015	P. PRADHAN	GENERAL		Order Dtd. 2018-01-12	WRIT BRANCH-4	(Seat No - 19)
273	8977/2020	27.01.2020	WP (C) - 25622/2014	P. PRADHAN	GENERAL		Order Dtd. 2017-04-07	WRIT BRANCH-10	(Seat No - 56)
274	8978/2020	27.01.2020	ABLAP L- 51/2020	C.R. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-01-24		(Seat No - 56)
277	8979/2020	27.01.2020	BLAPL -	P.K. BARIK	C.O.	COURT	Order Dtd. 2020-01-24		(Seat

5	0		72/20 20			NO. 23				t No - 56 )
2 7 6	8980 /202 0	27.01. 2020	WP(C) - 15984 /2019	R. K. ROUT	GEN ERA L		Order Dtd. 2019-09- 09			(S ea t No - 56 )
2 7 7	8981 /202 0	27.01. 2020	CRLMP - 493/2 019	ABHIRAM SWAIN	GEN ERA L		Order Dtd. 2017-08- 09Petition,Annexure, Counter,Rejoinder,	IF ANY BE SUPP LIED		(S ea t No - 56 )
2 7 8	8982 /202 0	27.01. 2020	WP(C) - 1938/ 2004	M.MOHAPAT RA	GEN ERA L		Order Dtd. 2009-03- 31		WRIT BRAN CH-5	(S ea t No - 47 )
2 7 9	8983 /202 0	27.01. 2020	WP(C) - 7742/ 2016	D.K. JENA	GEN ERA L		Order Dtd. 2016-05- 05		WRIT BRAN CH-6	(S ea t No - 35 )
2 8 0	8984 /202 0	27.01. 2020	CRLMC - 2959/ 2019	Y.DAS	GEN ERA L		Order Dtd. 2019-12- 02			(S ea t No - 35 )
2 8 1	8985 /202 0	27.01. 2020	ABLAP L- 332/2 020	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01- 24			(S ea t No - 35 )
2 8 2	8986 /202 0	27.01. 2020	JCRLA - 38/20 14	MR. ISRAIL KHAN	GEN ERA L		Order Dtd. 2019-11- 07		CRIM INAL APPE AL	(S ea t No - 4)

283	8987/2020	27.01.2020	BLAPL - 10837/2019	D.K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-01-24			(Seat No - 4)
284	8988/2020	27.01.2020	WP(C) - 24781/2019	D.DASH	GENERAL		Order Dtd. 2020-01-16			(Seat No - 4)
285	8989/2020	27.01.2020	WP(C) - 5215/2005	B.M.PRIYA DARSHINI	GENERAL		Order Dtd. 2017-07-13	WRIT BRANCH-2		(Seat No - 45)
286	8990/2020	27.01.2020	WP(C) - 23195/2019	G. SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2020-01-27			(Seat No - 45)
287	8991/2020	27.01.2020	WP(C) - 23195/2019	B. K. DALAI	C.O.	COURT NO. 3	Order Dtd. 2020-01-27			(Seat No - 45)
288	8992/2020	27.01.2020	WP(C) - 11648/2018	P.N. NAYAK	GENERAL		Order Dtd. 2019-01-07	WRIT BRANCH-7		(Seat No - 44)
289	8993/2020	27.01.2020	WP(C) - 17626/2019	S.B.SUTAR	GENERAL		Order Dtd. 2019-10-17			(Seat No - 44)
290	8994/2020	27.01.2020	WP(C) - 27517/2019	M.NAYAK	GENERAL		Order Dtd. 2020-01-21			(Seat No - 44)

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2 9 1	8995 /202 0	27.01. 2020	OJC- 18031 /1997	A.SAHOO	GEN ERA L			Order Dtd. 2014-03- 18	WRIT BRAN CH-4	(S ea t No - 19 )
2 9 2	8996 /202 0	27.01. 2020	FAO- 285/2 018	BIKRAM BEHERA	GEN ERA L			Order Dtd. 2018-09- 18	MISC . APPE AL SEC.	(S ea t No - 2)
2 9 3	8997 /202 0	27.01. 2020	FAO- 571/2 018	BIKRAM BEHERA	GEN ERA L			Order Dtd. 2019-10- 16		(S ea t No - 2)
2 9 4	8998 /202 0	27.01. 2020	BLAPL - 10851 /2019	G.S.MOHAN TY	GEN ERA L			Order Dtd. 2020-01- 20		(S ea t No - 2)
2 9 5	8999 /202 0	27.01. 2020	WP (C) - 5318/ 2019	TRILOCHAN BAG	C.O .	COUR T NO. 17		Order Dtd. 2020-01- 24		(S ea t No - 2)
2 9 6	9000 /202 0	27.01. 2020	BLAPL - 8933/ 2019	G.JAYASIN GH	GEN ERA L			Order Dtd. 2020-01- 03		(S ea t No - 2)
2 9 7	9001 /202 0	27.01. 2020	WP (C) - 5318/ 2019	P.K. MOHANTY	C.O .	COUR T NO. 17		Order Dtd. 2020-01- 24		(S ea t No - 2)
2 9 8	9002 /202 0	27.01. 2020	CMP- 1542/ 2018	R.K.OJHA	GEN ERA L			Order Dtd. 9999-12- 31	WRIT BRAN CH-3	(S ea t No - 11 )
2 9 9	9003 /202 0	27.01. 2020	WP (C) -	B.N. SARANGI	C.O .	COUR T		Order Dtd. 2020-01- 24		(S ea

9	0		5318/ 2019			NO. 17				t No - 11 )
3 0 0	9004 /202 0	27.01. 2020	WA- 35/20 20	M.K.RANA	GEN ERA L					(S ea t No - 11 )
3 0 1	9005 /202 0	27.01. 2020	WP(C) - 326/2 020	T. BARIK	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 21			(S ea t No - 11 )
3 0 2	9006 /202 0	27.01. 2020	WA- 533/2 019	M.K.RANA	GEN ERA L		Order Dtd. 2020-01- 24			(S ea t No - 11 )
3 0 3	9007 /202 0	27.01. 2020	WA- 441/2 019	M.K.RANA	GEN ERA L		Order Dtd. 2020-01- 24			(S ea t No - 11 )
3 0 4	9008 /202 0	27.01. 2020	CONTC - 256/2 020	G.C. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 24			(S ea t No - 11 )
3 0 5	9009 /202 0	27.01. 2020	WP(C) - 4781/ 2004	R.K.PATNA IK	GEN ERA L		Order Dtd. 2018-03- 22	WRIT BRAN CH-1		(S ea t No - 30 )
3 0 6	9010 /202 0	27.01. 2020	CONTC - 257/2 020	G.C. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 21			(S ea t No - 30 )

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3 0 7	9011 /202 0	27.01. 2020	WP (C) - 4782/ 2004	R.K. PATNA IK	GEN ERA L		Order Dtd. 2018-03- 22	WRIT BRAN CH-1	(S ea t No - 30 )
3 0 8	9012 /202 0	27.01. 2020	WP (C) - 29114 /2019	R.K. ROUT	C.O T .	COUR T NO. 22	Order Dtd. 2020-01- 24		(S ea t No - 30 )
3 0 9	9013 /202 0	27.01. 2020	WPCRL - 490/2 010	R.C. MOHAN TY	GEN ERA L		Order Dtd. 2020-01- 21		(S ea t No - 30 )
3 1 0	9014 /202 0	27.01. 2020	WP (C) - 1952/ 2020	B.K. DAS	C.O T .	COUR T NO. 22	Order Dtd. 2020-01- 24		(S ea t No - 30 )
3 1 1	9015 /202 0	27.01. 2020	WP (C) - 2671/ 2020	N. SEN	C.O T .	COUR T NO. 22	Order Dtd. 2020-01- 24		(S ea t No - 30 )
3 1 2	9016 /202 0	27.01. 2020	WP (C) - 2725/ 2020	D. BISWAL	C.O T .	COUR T NO. 8	Order Dtd. 2020-01- 24		(S ea t No - 30 )
3 1 3	9017 /202 0	27.01. 2020	WP (C) - 2728/ 2020	D. BISWAL	C.O T .	COUR T NO. 8	Order Dtd. 2020-01- 24		(S ea t No - 30 )
3 1 4	9018 /202 0	27.01. 2020	WP (C) - 2722/ 2020	D. BISWAL	C.O T .	COUR T NO.	Order Dtd. 2020-01- 24		(S ea t No - 30 )



			2020			8				No - 30 )
3 1 5	9019 /202 0	27.01. 2020	BLAPL - 11306 /2019	P. K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01- 24			(S ea t No - 30 )
3 1 6	9020 /202 0	27.01. 2020	WP (C) - 2724/ 2020	D. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01- 24			(S ea t No - 30 )
3 1 7	9021 /202 0	27.01. 2020	WP (C) - 2717/ 2020	D. BISWAL	C.O .	COUR T NO. 8	Order Dtd. 2020-01- 24			(S ea t No - 30 )
3 1 8	9022 /202 0	27.01. 2020	ABLAP L- 17610 /2019	MAHES DAS	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 21			(S ea t No - 30 )
3 1 9	9023 /202 0	27.01. 2020	WP (C) - 916/2 020	J. KAR	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 24			(S ea t No - 30 )
3 2 0	9024 /202 0	27.01. 2020	WP (C) - 914/2 020	J. KAR	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 24			(S ea t No - 30 )
3 2 1	9025 /202 0	27.01. 2020	WP (C) - 2317/ 2020	R. C. MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 24	WRIT BRAN CH-8		(S ea t No - 43 )

3 2 2	9026 /202 0	27.01. 2020	WP(C) - 1257/ 2020	P. K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 24			(S ea t No - 43 )
3 2 3	9027 /202 0	27.01. 2020	WP(C) - 6715/ 2016	K. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2020-01- 24			(S ea t No - 43 )
3 2 4	9028 /202 0	27.01. 2020	WP(C) - 20665 /2019	P. K. LENKA	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 24			(S ea t No - 43 )
3 2 5	9029 /202 0	27.01. 2020	RVWPE T- 257/2 017	S. MOHANTY	GEN ERA L		Order Dtd. 2019-12- 17			(S ea t No - 43 )
3 2 6	9030 /202 0	27.01. 2020	ABLAP L- 353/2 020	K. N. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2020-01- 24			(S ea t No - 43 )
3 2 7	9031 /202 0	27.01. 2020	ABLAP L- 358/2 020	PARSURAM PANDA	C.O .	COUR T NO. 8	Order Dtd. 2020-01- 24			(S ea t No - 43 )
3 2 8	9032 /202 0	27.01. 2020	ABLAP L- 360/2 020	P. K. SINGH	C.O .	COUR T NO. 8	Order Dtd. 2020-01- 24			(S ea t No - 43 )
3 2 9	9033 /202 0	27.01. 2020	WP(C) - 16215 /2005	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2020-01- 22		WRIT BRAN CH-2	(S ea t No

										- 6)
3 3 0	9034 /202 0	27.01. 2020	WP (C) - 2272/ 2020	J. D. MUDULI	C.O .	COUR T NO. 24	Order Dtd. 2020-01- 24			(S ea t No - 6)
3 3 1	9035 /202 0	27.01. 2020	WP (C) - 28313 /2019	K. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2020-01- 24			(S ea t No - 6)
3 3 2	9036 /202 0	27.01. 2020	WP (C) - 1028/ 2020	K. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2020-01- 24			(S ea t No - 6)
3 3 3	9037 /202 0	27.01. 2020	WP (C) - 1604/ 2020	P. K. DAS	C.O .	COUR T NO. 24	Order Dtd. 2020-01- 24			(S ea t No - 6)
3 3 4	9038 /202 0	27.01. 2020	WP (C) - 1604/ 2020	M. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2020-01- 24			(S ea t No - 6)
3 3 5	9039 /202 0	27.01. 2020	ABLAP L- 10318 /2019	R. DAS	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 21			(S ea t No - 6)
3 3 6	9040 /202 0	27.01. 2020	ABLAP L- 10735 /2019	SAMIR BARIK	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 21			(S ea t No - 6)
3 3 7	9041 /202 0	27.01. 2020	ABLAP L- 17618 /2019	SAMIR BARIK	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 21			(S ea t No - 6)
3 3 8	9042 /202 0	27.01. 2020	ABLAP L- 12779	BALARAM SINGH	C.O .	COUR T NO.	Order Dtd. 2020-01- 21			(S ea t

			/2019			9				No - 6)
339	9043/2020	27.01.2020	ABLAP L-12779/2019	M. NAIK	C.O.	COURT NO. 9	Order Dtd. 2020-01-21			(Seat No - 6)
340	9044/2020	27.01.2020	WP (C) - 28339/2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 8	Order Dtd. 2020-01-17	WRIT BRANCH-7		(Seat No - 15)
341	9045/2020	27.01.2020	WP (C) - 2273/2020	J. D. MUDULI	C.O.	COURT NO. 24	Order Dtd. 2020-01-24			(Seat No - 15)
342	9046/2020	27.01.2020	WP (C) - 2274/2020	J. D. MUDULI	C.O.	COURT NO. 24	Order Dtd. 2020-01-24			(Seat No - 15)
343	9047/2020	27.01.2020	WP (C) - 18954/2017	P. K. JENA	C.O.	COURT NO. 24	Order Dtd. 2020-01-24			(Seat No - 15)
344	9048/2020	27.01.2020	WP (C) - 28069/2019	M/S.R.K.S UTAR	C.O.	COURT NO. 24	Order Dtd. 2020-01-24			(Seat No - 15)
345	9049/2020	27.01.2020	WP (C) - 28437/2019	T. DALAI	C.O.	COURT NO. 24	Order Dtd. 2020-01-24			(Seat No - 15)
34	9050/2020	27.01.2020	WP (C) -	BHOLANATH SHADANGI	C.O.	COURT	Order Dtd. 2020-01-24			(Seat

6	0		1550/ 2004			NO. 24				t No - 15 )
3 4 7	9051 /202 0	27.01. 2020	WP (C) - 26272 /2019	BIKRAM BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2020-01- 24			(S ea t No - 15 )
3 4 8	9052 /202 0	27.01. 2020	WP (C) - 20996 /2014	A. DAS	C.O .	COUR T NO. 17	Order Dtd. 2020-01- 24			(S ea t No - 15 )
3 4 9	9053 /202 0	27.01. 2020	WP (C) - 13755 /2019	H. K. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24			(S ea t No - 15 )
3 5 0	9054 /202 0	27.01. 2020	WP (C) - 22409 /2016	FAKIR CHARAN NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24			(S ea t No - 15 )
3 5 1	9055 /202 0	27.01. 2020	WP (C) - 22409 /2016	P. K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24			(S ea t No - 15 )
3 5 2	9056 /202 0	27.01. 2020	WP (C) - 19381 /2013	P. N. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24			(S ea t No - 15 )
3 5 3	9057 /202 0	27.01. 2020	WP (C) - 19381 /2013	RATIKANTA SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020-01- 24			(S ea t No - 15 )

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3 5 4	9058 /202 0	27.01. 2020	BLAPL - 2892/ 2017	S. C. SUNDARA	C.O .	COUR T NO. 10	Order Dtd. 2020-01- 21	CRMI NAL MISC -2	(S ea t No - 10 )
3 5 5	9059 /202 0	27.01. 2020	WP (C) - 7709/ 2003	RAMA CHANDRA BARIK	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 20		(S ea t No - 10 )
3 5 6	9060 /202 0	27.01. 2020	WP (C) - 1814/ 2020	M. RAY	C.O .	COUR T NO. 22	Order Dtd. 2020-01- 22		(S ea t No - 10 )
3 5 7	9061 /202 0	27.01. 2020	RVWPE T- 339/2 019	S. K. PARIDA	GEN ERA L		Order Dtd. 2019-12- 18		(S ea t No - 10 )
3 5 8	9062 /202 0	27.01. 2020	WP (C) - 20100 /2016	P. K. LENKA	GEN ERA L		Order Dtd. 2018-01- 10	WRIT BRAN CH-5	(S ea t No - 23 )
3 5 9	9063 /202 0	27.01. 2020	WP (C) - 790/2 019	G. SAHOO	GEN ERA L		Order Dtd. 2019-01- 31	WRIT BRAN CH-2	(S ea t No - 6 )
3 6 0	9064 /202 0	27.01. 2020	WP (C) - 945/2 020	A. K. ROUT ADV.	GEN ERA L		Order Dtd. 2020-01- 24		(S ea t No - 6 )
3 6 1	9065 /202 0	27.01. 2020	WP (C) - 22578 /2019	A. K. ROUT ADV.	GEN ERA L				(S ea t No - )

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3 6 2	9066 /202 0	27.01. 2020	WP (C) - 944/2 020	A. K. ROUT ADV.	GEN ERA L		Order Dtd. 2020-01- 24		(S ea t No - 6)
3 6 3	9067 /202 0	27.01. 2020	WP (C) - 11748 /2003	S. CHOUDHURY	GEN ERA L		Order Dtd. 2004-04- 29	WRIT BRAN CH-8	(S ea t No - 29 )
3 6 4	9068 /202 0	27.01. 2020	WP (C) - 1751/ 2012	S. CHOUDHURY	GEN ERA L		Order Dtd. 2016-07- 12	WRIT BRAN CH-6	(S ea t No - 24 )
3 6 5	9069 /202 0	27.01. 2020	WP (C) - 22057 /2019	M. K. RANA	GEN ERA L		Order Dtd. 2020-03- 02	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)
3 6 6	9070 /202 0	27.01. 2020	WP (C) - 22061 /2019	M. K. RANA	GEN ERA L		Order Dtd. 2020-03- 02	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)
3 6 7	9071 /202 0	27.01. 2020	WP (C) - 20468 /2019	M. K. RANA	GEN ERA L		Order Dtd. 2020-03- 02	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 5)
3 6 8	9072 /202 0	27.01. 2020	WP (C) - 20469 /2019	M. K. RANA	GEN ERA L		Order Dtd. 2020-03- 02	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 5)

369	9073 /2020	27.01. 2020	WP(C) - 21772 /2019	M. K. RANA	GEN ERA L		Order Dtd. 2020-01-24	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
370	9074 /2020	27.01. 2020	BLAPL - 10769 /2019	J. P. KAR	GEN ERA L		Order Dtd. 2020-01-16		(S ea t No - 10 3)
371	9075 /2020	27.01. 2020	FA- 261/1 980	J. P. KAR	GEN ERA L		Order Dtd. 2010-03-08 Annexure, Misc. case	FIRS T APPE AL	(S ea t No - 1)
372	9076 /2020	27.01. 2020	FA- 3/199 7	B. K. DAS	GEN ERA L		Entire Order	FIRS T APPE AL	(S ea t No - 3)
373	9077 /2020	27.01. 2020	FA- 228/2 000	B. K. DAS	GEN ERA L		Order Dtd. 2015-09-14 Entire Order,	FIRS T APPE AL	(S ea t No - 2)
374	9078 /2020	27.01. 2020	RSA- 12/20 16	P. K. SWAIN	GEN ERA L		Order Dtd. 2019-10-23		(S ea t No - 2)
375	9079 /2020	27.01. 2020	CONTC - 2418/ 2019	J. P. KAR	GEN ERA L		Order Dtd. 2020-01-09		(S ea t No - 2)
376	9080 /2020	27.01. 2020	ABLAP L- 14256 /2019	P.K.LENKA	C.O .	COUR T NO. 1	Order Dtd. 2020-01-24		(S ea t No - 2)
377	9081 /2020	27.01. 2020	ABLAP L- GI	B.N.SARAN GI	C.O .	COUR T	Order Dtd. 2020-01-22		(S ea



7	0		19658 /2019			NO. 1				t No - 2)
3 7 8	9082 /202 0	27.01. 2020	ABLAP L- 18535 /2019	S.MOHAPAT RA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01- 24			(S ea t No - 2)
3 7 9	9083 /202 0	27.01. 2020	WP (C) - 23195 /2019	R.B.MISHR A	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 27			(S ea t No - 2)
3 8 0	9084 /202 0	27.01. 2020	CMAPL - 204/2 015	M. K. SAMAL	GEN ERA L		Order Dtd. 2015-10- 05		M.J. C.	(S ea t No - 3)
3 8 1	9085 /202 0	27.01. 2020	CRLMP - 1326/ 2017	J. SAHOO	GEN ERA L		Order Dtd. 2020-01- 14			(S ea t No - 3)
3 8 2	9086 /202 0	27.01. 2020	WP (C) - 17296 /2017	J. SAHOO	GEN ERA L		Order Dtd. 2020-01- 27		WRIT BRAN CH-6	(S ea t No - 36 )
3 8 3	9087 /202 0	27.01. 2020	WP (C) - 2560/ 2014	J. SAHOO	GEN ERA L		Order Dtd. 2014-09- 15		WRIT BRAN CH-2	(S ea t No - 8)
3 8 4	9088 /202 0	27.01. 2020	WP (C) - 2183/ 2020	N.SINGH	C.O .	COUR T NO. 7	Order Dtd. 2020-01- 27			(S ea t No - 8)
3 8 5	9089 /202 0	27.01. 2020	WP (C) - 23195 /2019	S.R.PANI	C.O .	COUR T NO. 3	Order Dtd. 2020-01- 27			(S ea t No - 8)

3 8 6	9090 /202 0	27.01. 2020	WP(C) - 2265/ 2020	S.DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01- 24		WRIT BRAN CH-7	(S ea t No - 15 )
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